(c) The exchange rate of the rupce is market determined. The movements in the nominal exchange rate of the rupce broadly consistent with preservation and improvement of India's competitiveness. Government has also been taking necessary steps to maintain price stability in the economy,

भारतीय स्टेट बैंक की कुरेभार शाखा का कार्यकरण

1414. श्री सूर्यभान पाटील वहाडणे: क्या वित मंत्री दिनांक 29 जुलाई, 1997 को राज्य सभा में अतारांकित प्रश्न सं॰ 702 के दिए गए उत्तर को देखेंगे और यह बताने की कृपा करेंगे किः

- (क) क्या यह सच है कि भारतीय स्टेट बैंक की कुरेभार शाखा के कार्यकरण में अभी तक कोई सुधार नहीं हुआ है और ग्राहकों को छोटे-छोटे लेन-देन के लिए 3-4 घंटे तक प्रतीक्षा करनी पड़ती है:
- (ख) क्या सरकार को इस बात की जानकारी है कि लेन-देन के लिए वहां पर केवल एक काउंटर काम कर रहा है जबकि ग्राहकों की संख्या लगभग पंद्रह हजार है: और
- (ग) ग्राहकों को हो रही अपार असुविधा के संबंध में सरकार कौन-कौन से कदम उठा रही है?

कार्मिक, लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री तथा वित्त मंत्रालय में राज्य मंत्री (श्री आर॰ जनार्दनम): (क) और (ख) भारतीय स्टेट बैंक ने बताया है कि इस समय शाखा में प्राहकों के लेन-देनों / आवश्यकताओं को परा करने के लिए 6 काउंटरों हैं। ग्राहकों की आवश्यकताओं को ध्यान में रखते हुए जब भी आवश्यक होता है काउंटरों की संख्या बढ़ा दी जाती है। विभिन्न लेन-देनों को तत्काल पूरा कर दिया जाता है और बाहकों को अधिक समय तक प्रतीक्षा करने की आवश्यकता नहीं होती है।

(ग) भारतीय स्टेट बैंक ने सचित किया है कि शाखा क्शल प्राहक सेवा दे रही है और शाखा के विरुद्ध कोई शिकायन लिम्बत नहीं है। शाखा में परिसर, कलर का े और पीने का ठंडा पानी तथा अन्य

Rules Governing Employees of State Bank of Indore

- 1415. SHRI SHIV CHARAN SINGH: Will the Minister of FINANCE be pleased to state:
- (a) whether State Bank of Indore has adopted CCS (CCA) Rules 1965 to govern matters relating to discipline of the employees;
 - (b) if so, the details in this regard; and
- (c) if not, the nomenclature of Rules of discipline etc. that are governing such matters relating to the State Bank of Indore?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (Shri R. Janarthanam): (a) No, Sir.

- (b) Does not arise.
- (c) In respect of matters relating to discipline, the workmen employees are governed by the provisions contained in various awards and bipartite settlements. Officers are governed by the discipline and appeal provisions contained in State Bank of Indore (Officers') Service Regulations, 1979.

Cases of Industrial Sickness with BIFR

- 1416. SHRI GOVIND RAO ADIK: Will the Minister of FINANCE be pleased to state:
- (a) the status of cases of industrial sickness filed, cleared and pending with BIFR during 1996-97;
- (b) whether BIFR has reviewed industrial sickness industry-wise and State-wise, if so, the details thereof in general and for State of Maharashtra in particular;
- (c) whether Government have formulated new strategies and taken fresh policy initiatives to tackle the problem of industrial sickness effectively on the basis of realistic feedback; and
 - (d) if so, the details thereof?